

3

Ajeet Kumar Vrs. UOI

O.A. No. 588 of 2013

Order dated: 30.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

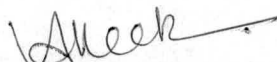
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....

Mr. A. Swain, Ld. Counsel for the applicant, files a memo for withdrawal of this case. Prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.

Mr. T.Rath, Ld. Panel Counsel for the Railways, is present and heard.


MEMBER(Admn.)


MEMBER(Judl.)

RK